

**COURT-II**  
**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**Appeal No. 81 of 2014**

**Dated :** **18<sup>th</sup> September, 2014**

**Present:** **Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Kerala State Electricity Board Ltd. ... Appellant(s)**  
**Versus**  
**Kerala State Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.T. George

Counsel for the Respondent(s) : None

**ORDER**

The learned counsel for the Appellant seeks some time to file the rejoinder submissions in the matter. He is permitted to do so by 13.10.2014 after serving copy on the other side.

Post the matter for hearing on **27<sup>th</sup> October, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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